

In the Central Administrative Tribunal  
Calcutta Bench

OA No. 773 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Smt. Gita Rani Jan

Vs.

S.E. Railway

For the Applicant : Mr. A. Chakraborty, I.A. Advocate

For the Respondents : None

Heard on : 22-6-98

Date of Judgement : 22-6-98

ORDER

When the case is taken up for admission I.A. Advocate Mr. Chakraborty, appearing on behalf of the applicant, submits that he has learned from the official respondent that applicant has been appointed in the post as prayed for. Mr. Sharma, Head Clerk, WPO furnished a letter written by the applicant Smt. Gita Rani Jana and stated that the appointment is made by the respondents after filing of this case. From this letter it is found that the applicant has been appointed on 22-5-98 and she joined accordingly. Thereby, the case is dismissed awarding no costs.

*22/6/98*  
( D. Purkayastha )  
Member (J)